[15 May, 2006]

Grid during April, 2006 increased by 5% and 8.3% respectively compared to April, 2005, there was no increase in energy availability and the increase in peak met was 1.4% only during the corresponding period,

(c) and (d) In real time operation, States overdraw power from the Grid more than their schedule at one time or other as unscheduled interchange (UT) depending on availability of generation from their own resources and the demand for power. Details of overdrawal of the States of Northern Region during April, 2006 when grid frequency was below 49.0 Hz. is given below:—

U.P.	163 MU
Punjab	55 MU
J&K	39 MU
Uttaranchal	26 MU
Rajasthan	26 MU
Haryana	15MU
Delhi	12MU
UT Chandigarh	7MU
Himachal Pradesh	less than 1 MU

(e) Ministry of Power and Central Electricity Authority discussed the matter with the representatives of State Governments/Power Utilities of Northern Region. All the States confirmed that they shall take all possible steps to ensure that there was not overdrawal of power in order to maintain safety and security of the Northern Grid.

Central Electricity Regulatory Commission has imposed a penalty of Rs. one lakh on UPPCL for undisciplined over drawal of power during 27th to 30th April, 2006.

Complaints of private power companies

3139. SHRI RAJKUMAR DHOOT: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that private power companies have, through CM, alleged that the Ministry has failed to differentiate its role as owner of public sector companies and a policy maker for the entire country in the matter of payment guarantee cover;

(b) if so, the details thereof and the reasons therefor; and

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(c) the final view taken by Government in this regard?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) No such cpmmunication has been received from Cll.

(b) and (c) Do not arise.

Increase in load shedding after privatization in Delhi

3140. SHRI TARIQ ANWAR: Will the Minister of POWER be pleased to state:

(a) whether it is fact that after privatization of electricity in Delhi load shedding has been increased;

(B) if so, the reasons therefor;

(c) whether it is fact that meters installed by the private companies are generally very fast;

(d) the steps taken by Government to check these faults and the exact number of cases of faulty/fast meters were found during the last one year?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) and (b) No, Sir. As per the available information, the load shedding in Delhi has not increased after privatization and has been reduced as per details given below:

Years million	Energy consumed in milillion units	Load shedding in units
2001-02	18448	563
2002-03	19667	452
2003-04	20385	229
2004-05	20810	177
20D5-06	21184	321

(c) and (d) The Delhi Electricity Regulatory Commission had conducted a Meter Testing Drive between October, 2005 to January, 2006 wherein 536 meters were tested and only 4 meters were found to be fast beyond the norms stipulated under the Indian Electricity Rules, 1956.

National Science and Research Foundation

3141. SHRI N. R. GOVINDARAJAR : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government are considering to form a world class "National Science and Research Foundation";

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